

ORISSA HIGH COURT, CUTTACK

e-Tender notice for Comprehensive Annual Maintenance Contract (CAMC) of Computers, Servers and Associated Peripherals Installed in District & Subordinate Courts of the State.


e-Tender No. XXXIV – 03/2016-19(PF-I) -10728, dated. 11.09.2019

The Registrar (Judicial), Orissa High Court, Cuttack on behalf of Orissa High Court, Cuttack invites online bids in two bid system (Technical and Financial) through State e-Procurement Portal <http://www.tendersodisha.gov.in> only from eligible bidders for Comprehensive Annual Maintenance Contract (CAMC) of Computers, Servers and Associated Peripherals Installed in District & Subordinate Courts of the State under e-Courts project”.

| Name of the Work | Availability of tender On-line for bidding | | Date & Time of Opening of Tender | Name and Address of the Officer inviting Tender |
|---|--|-------------------|----------------------------------|--|
| | From | To | | |
| 1 | 2 | 3 | 4 | 5 |
| Comprehensive Annual Maintenance Contract (CAMC) of Computers, Servers and Associated Peripherals Installed in District & Subordinate Courts of the State | 11.09.2019 | 02.10.2019 | 14.10.2019 at 03:00 PM | The Registrar (Judicial). Orissa High Court, Cuttack |

Further details of the tender can be seen from the Government Website www.tendersodisha.gov.in.

Any future clarification(s) and / or corrigendum(s) shall be communicated by Order of the Registrar (Judicial), Orissa High Court only through the e-Procurement portal. Hence, bidders are advised always to check the e-procurement portal of the State Government.


 11/9/2019
 Registrar (Judicial)
 Orissa High Court, Cuttack